

Seventeenth Loksabha

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Title: Regarding repeal of three farm laws -laid.

SHRIMATI SUPRIYA SADANAND SULE (BARAMATI): Farmers across the country are united in protesting against the implementation of three farm laws which were passed during the Monsoon Session in 2020. While the farmers are demanding a complete repeal of these new agri-marketing laws, the Centre is only open to keeping the laws in abeyance for 1.5 years. the Supreme Court of India has stayed the implementation of these laws. The farmers are the backbone of the Indian economy. Given the scale of discontent among the farming community and vehement protests against these laws, I urge the Centre to repeal the farm laws and draft new agri-marketing bills in consultation with the farmers and incorporate their recommendations. The Centre must also guarantee buying of agricultural produce from farmers at MSP.